

Annexure – 3

Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1. | CFM Asset Reconstruction Private Limited | - | 24/01/2022 | 8,959,790 | 5,950,078 | Cash Credit | 5,950,078 | 5,950,078 | No | 86.37% | 0 | 0 | 3,009,712 | 0 | Claim of 3,009,712 On account of Bank guarantee expired |
| 2. | Bank of Baroda, Mehsana Main Branch | - | 22/01/2022 | 938,882 | 938,882 | Term Loan | 938,882 | 938,882 | No | 13.63% | 0 | 0 | 0 | 0 | - |